

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7668
ANSWERED ON:16.05.2002
WAGONS/COACHES REJECTED BY NCW
RAMJI MANJHI

Will the Minister of RAILWAYS be pleased to state:

hat:

- (a) Whether the wagons/coaches rejected by the Neutral Control wing (NCW) were passed locally by Railway administration on 8 zonal Railways without final clearance of NCW as has been brought out by the CAG in its Report 9 of 1999 (Railways)
- (b) If so, whether the matter was enquired into by the Railway Board in this regard and ;
- (c) If so, the action thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRI O.RAJAGOPAL)

(a) Yes Sir.

(b) Yes Sir, Reasons for rejection of Coaches/Wagons have been examined and it has been ascertained that local passing of rejected Coaches/Wagons was permitted in some cases where the reason for rejection was not affecting the safety of train operation. These reasons, interalia, included non availability of material and consequently non-compliance of certain technical modifications recommended for improvement in performance of the stock.

(c) Although local passing of wagons/coaches was resorted to only in those cases where safety of the rolling stock was not compromised such local passing is not desirable and Railways have taken necessary steps to control incidence of local passing by improving availability of critical materials, training of staff and close monitoring of various workshops and routine overhauling (ROH) depots over Indian Railways. As a result, cases of local passing have been declining steadily and most of the workshops and many ROH depots have been able to achieve a level of 'NIL' local passing during 2001-02.